

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4286
ANSWERED ON:20.12.2011
SALE OF ITEMS UNDER MRP
Anuragi Shri Ghansyam

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is aware that items are sold at highly variable prices than the Maximum Retail Price (MRP) mentioned on them;
- (b) if so, whether the Government is considering to introduce any Bill to bring uniformity in this regard; and
- (c) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V, THOMAS)

(a) Yes Madam, such information has been received.

(b & c) Government is not considering to introduce any Bill in this matter, since provisions already exist in the present Legal Metrology Act and Rules to take penal action in such cases. State Governments are already taking action against the violators in such cases.